

CENTRAL ADMINISTRATIVE TRIBUNAL.

PRINCIPAL BENCH, NEW DELHI.

OA-245/2004

New Delhi this the 4th day of June, 2004.

Hon'ble Sh. Shanker Raju, Member(J)
Hon'ble Sh. S.A. Singh, Member(A)

Shri P.D. Sharma,
S/o Shri Pritam Singh Sharma,
Presently working as Mechanic,
in the office of Chief Horticulturalist, Archeological Survey of
India, Agra(UP). Applicant

(through Sh. S.K. Gupta, proxy for Sh. B.S. Gupta,
Advocate)

Versus

1. Union of India through
Secretary,
Ministry of Culture,
Shastry Bhawan,
New Delhi.

2. Director General,
Archeological Survey of India,
10, Janpath,
New Delhi.

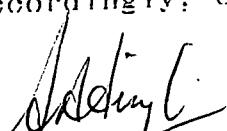
3. Director (Administration),
Archeological Survey of India,
10, Janpath, Respondents
New Delhi.

(through Sh. K.R. Sachdeva, Advocate)

ORDER (ORAL)

Hon'ble Sh. Shanker Raju, Member(J)

As part of the grievance has been redressed by the respondents, learned proxy counsel of the applicant seeks permission to withdraw the O.A. Accordingly, O.A. is dismissed as withdrawn.


(S.A. Singh)
Member(A)


(Shanker Raju)
Member(J)